

16.

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.C.P. NO. 459/93 in  
O.A. NO. 1765/87

New Delhi this the 3rd day of January, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

1. Jai Singh, S/O Kale Ram,  
Chowkidar in the office of  
IARI Pusa, New Delhi.  
R/O Village Majri, P.O. Gobana,  
Distt. Rohtak, Haryana.
2. Ram Pal, S/O Lekhi Singh,  
working as Chowkidar in the  
office of IARI, Pusa,  
New Delhi.  
R/O Vill. Kot, P.O. Khandera,  
Distt. Ghaziabad, U.P. ... Petitioners

By Advocate Shri R. N. Sharma

Versus

Shri S. K. Sinha,  
Director,  
I.A.R.I., Pusa,  
New Delhi. ... Respondent

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

The contempt of court petition filed in this case is dismissed as withdrawn without prejudice to the petitioner's right to approach the Tribunal in appropriate proceedings if the circumstances justify such a course of action to be adopted.

*Adige*  
( S. R. Adige )

Member (A)

*Malimath*  
( V. S. Malimath )

Chairman

/as/